

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP NO. 69/14/ND/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
18.12.2017**

**NAME OF THE COMPANY: M/s Gov Controls India Ltd.**

**SECTION OF THE COMPANIES ACT: 14(1)**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner:	Ms. Smaralima Guchait, Advocate Mr. Rajendra Prasad, Advocate		
--	---------------------	--	--	--

**ORDER**

Application has been filed by the petitioner praying for correction of a typographical error. The name of the petitioner has inadvertently been typed out as M/s. Gov Control Ltd. instead of M/s. Gov Control India Ltd. on the last page of the order.

The correction is made in red today by incorporating the word "India" in its name.

CA disposed off.

-S-d-1

**(S. K. Mohapatra)  
Member (T)**

-S-d-1

**(Ina Malhotra)  
Member (J)**